DELHI VIDHAN SABHA

Bulletin Part-I

(Brief record of Proceedings)

Wednesday, April 1, 1998/Chaitra 11, 1920 (Saka)

No. 124

Starred Questions

Starred Question Nos. 121 to 123, 126 to 131 and 133 and Supplementaries thereon were asked and orally answered.

Replies to Starred Question Nos. 124, 125, 132 and 134 to 140 were laid on the Table of the House.

Unstarred Questions

Replies to Unstarred Question Nos. 187 to 224 were laid on the Table of the House.

Special Mentions

Following members raised matters under Rule 287:-

- 1. Shri Inder Raj Singh
- Shri M.L. Gaba (Health Minister intervened in the matter).

As the entire House demanded discussion on the State of Affairs of Appollo Hospital and on behalf of the Government, the Finance Minister agreed that the discussion may take place, the Chair announced that the discussion on the subject would be listed for tomorrow.

- 3. Shri Puran Chand Yogi
- 4. Shri Brahm Pal
- 5. Shri Tek Chand Sharma

Motion

Shri Deep Chand Bandhu moved:

"That this House agrees to the Second Report of the Committee on Government Assurances presented to the House on 31.3.1998".

The motion was put to vote and adopted.

Calling Attention

Shri Deep Chand Bandhu called the of the Minister of Health and Education disappointment and frustration among the studentheir parents due to difficult Mathematics parents due to difficult Mathematics class 10th examination of the Board of Education.

Minister of Health and Education statement in this regard.

Motion of Thanks on Lt. Governor's Address

6. Further discussion on the following moved by Km. Purnima Sethi:-

"That this House expresses its hearthanks to the Lt. Governor for the which he has been pleased to deliver to Legislative Assembly on the 23rd March, 1988."

Following members took part in the debates

- 1. Shri Rajesh Sharma
- 2. Shri Ramvir Singh Bidhuri
- 3. Shri Mewa Ram Arya

Motion

Shri Rajendra Gupta, Minister of Law, Judical and Legislative Affairs moved:-

"that the sitting of the House on Friday 3rd April, 1998 may commence at 11.00 and the Motion of Thanks on Lt. Government and the passed on that day."

The motion was put to vote and accept unanimously.

8. (Discussion on Motion of Thanks on Covernor's Address thereafter continued).

4. Shri Gauri Shankar Bhardwaj

6.00 P.M. (The House was adjourned till 1400 Hours
Thursday, April 2, 1998).

DELHI

P.N. GUPT